

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH (NEW DELHI)**

**CAUSE LIST**

**FARIDKOT HOUSE**

**(Joint Sitting of Court No. 1 & 2)**

**Date: 20<sup>th</sup> March, 2015**

**TIME: 10.30 A.M.**

**HON'BLE MR JUSTICE Swatanter Kumar  
CHAIRPERSON**

**HON'BLE JUSTICE DR. P. Jyothimani  
JUDICIAL MEMBER**

**HON'BLE Dr. Devendra Kumar Agrawal  
EXPERT MEMBER**

**HON'BLE MR. Bikram Singh Sajwan  
EXPERT MEMBER**

**HON'BLE MR RanjanChatterjee  
EXPERT MEMBER**

S.No	Case No.	Parties	Counsel For Parties
<b>FOR HEARING</b>			
<b>CASES OF COURT NO.1</b>			
1.	Original Application No. 340/2014	Krishan Kant Singh V/s Haque Tanners, Jajmau Kanpur	
2.	Original Application No. 342/2014	Krishan Kant Singh V/s Kathuria Brothers A-12 Merrut Road Ind. Area	
3.	Original Application No. 343/2014	Krishan Kant Singh V/s Swan Tanning Ind. 199/201, Jajmau	
4.	Original Application No. 344/2014	Krishan Kant Singh V/s Anwar Ahamad Tannery 175/158 4C Bhuriyaghat Jajmau Kanpur	
5.	Original Application No. 345/2014	Krishan Kant Singh V/s Habib Leathers 14B 150 Ft Fosd Jajmau Kanpur	
6.	Original Application No. 346/2014	Krishan Kant Singh V/s Hazi Badde Tanner Makku said ka bhatta Jajmau Kanpur	
7.	Original Application No. 347/2014	Krishan Kant Singh V/s Karamat Tanning Industries 783 Sanjay Nagar Kanpur	
8.	Original Application No. 348/2014	Krishan Kant Singh V/s Leather World 184 A-1 Wajidpur Jajmau Kanpur	
9.	Original Application No. 349/2014	Krishan Kant Singh V/s Mash International 83/69	

		Hindutsathan compound, Jajmau, Kanpur	
10.	Original Application No. 350/2014	Krishan Kant Singh V/s Rider Tanning Ind. 242 Gahhupua Jajmau Kanpur	
11.	Original Application No. 352/2014	Krishan Kant Singh V/s Shams Leathers	
12.	Original Application No. 353/2014	Krishan Kant Singh V/s Super Leather Finishers 406 K/409 Wajidpur Sanjay Nagar Jajmau Kanpur	
13.	Original Application No. 355/2014	Krishan Kant Singh V/s Fida Hussain Tannery (Nafees Leather Finishers) 175/158A Bhuriyaghat Jajmau Kanpur	
14.	Original Application No. 356/2014	Krishan Kant Singh V/s Indian Tanning Industry 150 Ft. Road Jajmau Kanpur	
15.	Original Application No. 357/2014	Krishan Kant Singh V/s Sajid Tanners new name Kalid tanners Jajmau Kanpur	
16.	Original Application No. 358/2014	Krishan Kant Singh V/s Akhilak Tanners Jajmau Kanpur	
17.	Original Application No. 359/2014	Krishan Kant Singh V/s Nisha Enterprises (Saud Tanners) Jajmau Kanpur	
18.	Original Application No. 360/2014	Krishan Kant Singh V/s Abdullah Tannery Pvt. Ltd. Jajmau Kanpur	
19.	Original Application No. 361/2014	Krishan Kant Singh V/s Finished Leather Job Work, Jajmau Kanpur	
20.	Original Application No. 362/2014	Krishan Kant Singh V/s Sajid Tanners, Jajmau Kanpur	
21.	Original Application No. 363/2014	Krishan Kant Singh V/s Best Training Industry, Jajmau Kanpur	
22.	Original Application No. 364/2014	Krishan Kant Singh V/s A.P.F. Tanners (Shabnam Tanners), Jajmau Kanpur	
23.	Original Application No. 366/2014	Krishan Kant Singh V/s Alig International, Jajmau Kanpur	
24.	Original Application No. 367/2014	Krishan Kant Singh V/s Aman Enterprises Taj Trader , Jajmau Kanpur	
25.	Original Application No. 368/2014	Krishan Kant Singh V/s Ajij Leather Finishers, Jajmau Kanpur	
26.	Original Application No. 370/2014	Krishan Kant Singh V/s	

		Jajmau Leather Finishers, Bihari Tannery, Jajmau Kanpur	
27.	Original Application No. 372/2014	Krishan Kant Singh V/s Everest Tanners 184 C-2 Burhiaghat, Jajmau Kanpur	
28.	Original Application No. 373/2014	Krishan Kant Singh V/s Everest Export 175/158 B-3 Burhiaghat, Jajmau Kanpur	
29.	Original Application No. 374/2014	Krishan Kant Singh V/s Habib Tannery Pvt. Ltd. , Jajmau Kanpur	
30.	Original Application No. 375/2014	Krishan Kant Singh V/s Khan Leather Finishers, Jajmau Kanpur	
31.	Original Application No. 376/2014	Krishan Kant Singh V/s Bablu Enterprises, Jajmau Kanpur	
32.	Original Application No. 377/2014	Krishan Kant Singh V/s Farhan Tanners, Jajmau Kanpur	
33.	Original Application No. 379/2014	Krishan Kant Singh V/s Sultan Tanners, Jajmau Kanpur	
34.	Original Application No. 380/2014	Krishan Kant Singh V/s Reliance Tanning Ind. , Jajmau Kanpur	
35.	Original Application No. 381/2014	Krishan Kant Singh V/s Ahmad International, Jajmau Kanpur	
36.	Original Application No. 382/2014	Krishan Kant Singh V/s Navratan Industries, Jajmau Kanpur	
37.	Original Application No. 384/2014	Krishan Kant Singh V/s Greater Arafat Tannery Pvt. Ltd. , Jajmau Kanpur	
38.	Original Application No. 385/2014	Krishan Kant Singh V/s Khalid Tannery, Jajmau Kanpur	
39.	Original Application No. 386/2014	Krishan Kant Singh V/s Hamid Leather Finisers, Jajmau Kanpur	
40.	Original Application No. 387/2014	Krishan Kant Singh V/s Imperial Leather Finisers Pvt. Ltd. , Jajmau Kanpur	
41.	Original Application No. 388/2014	Krishan Kant Singh V/s Firoj Tanneries (I) Iqbal Street, Jajmau Kanpur	
42.	Original Application No. 389/2014	Krishan Kant Singh V/s Firoj Tanneries (II) Iqbal Street, Jajmau Kanpur	
43.	Original Application No. 390/2014	Krishan Kant Singh V/s Farhat Zabi kl Tannery , Jajmau Kanpur	
44.	Original Application No. 391/2014	Krishan Kant Singh V/s	

		Islam Tanners, Jajmau Kanpur	
45.	Original Application No. 392/2014	Krishan Kant Singh V/s Janmal Ind, Jajmau Kanpur	
46.	Original Application No. 393/2014	Krishan Kant Singh V/s H.K.Tanning, Jajmau Kanpur	
47.	Original Application No. 394/2014	Krishan Kant Singh V/s Liyakat Leather Finisers (Aman Tannery) , Jajmau Kanpur	
48.	Original Application No. 396/2014	Krishan Kant Singh V/s Sariq Tanners, Jajmau Kanpur	
49.	Original Application No. 398/2014	Krishan Kant Singh V/s Star Tannery, Jajmau Kanpur	
50.	Original Application No. 399/2014	Krishan Kant Singh V/s Sunrise Tannery, Jajmau Kanpur	
51.	Original Application No. 400/2014	Krishan Kant Singh V/s Supriem Tanning Ind. , Jajmau Kanpur	
52.	Original Application No. 401/2014	Krishan Kant Singh V/s Ghaush Leather Finisher, Bhalla State, Jajmau Kanpur	
53.	Original Application No. 403/2014	Krishan Kant Singh V/s Rennet Eastern Exports, Jajmau Kanpur	
54.	Original Application No. 404/2014	Krishan Kant Singh V/s Salik Leather Finishers, Jajmau Kanpur	
55.	Original Application No. 405/2014	Krishan Kant Singh V/s Naj Leather Finishers, Jajmau Kanpur	
56.	Original Application No. 407/2014	Krishan Kant Singh V/s Top Tanners, Jajmau Kanpur	
57.	Original Application No. 408/2014	Krishan Kant Singh V/s Iqbal Leather Ltd. , Jajmau Kanpur	
58.	Original Application No. 409/2014	Krishan Kant Singh V/s Allied Exims A-36 Leather Technology Park, Babther Unnao	
59.	Original Application No. 410/2014	Krishan Kant Singh V/s GBS Tanners B-6, Site-2, Industrial Area Unnao	
60.	Original Application No. 411/2014	Krishan Kant Singh V/s Leather Fabrics, Ind. Area Site-2, Unnao	
61.	Original Application No. 412/2014	Krishan Kant Singh V/s Model Tanners (India) Pvt. A22,23,24, UPSIDC Ind Area, LTP, Banther, Unnao	
62.	Original Application No. 414/2014	Krishan Kant Singh V/s Omega International G-11 14 Site-II, Unnao	
63.	Original Application No.	Krishan Kant Singh	

	415/2014	V/s Rohit Surfactant (Leayan Global Pvt. Ltd.) L.L.P. Banther, Unnao	
64.	Original Application No. 416/2014	Krishan Kant Singh V/s Ruksh Enterprises, B-5 Leather Technology Park Banther Unnao	
65.	Original Application No. 417/2014	Krishan Kant Singh V/s Super Tannery Ltd. Unit-III LTP Banther Unnao	
66.	Original Application No. 418/2014	Krishan Kant Singh V/s Upper India Tannery, A-40 LTP Banther, Unnao	
67.	Original Application No. 419/2014	Krishan Kant Singh V/s Alig Tannery, A-25, UPSIDC, Leather Technology Park, Banther Unnao	
68.	M.A No. 92/2015, M.A No. 95/2015, M.A No. 96/2015, M.A No. 112/2015, M.A No. 116/2015, M.A No. 152/2015, M.A No. 153/2015, M.A No. 184/2015 & M.A No. 185/2015 in Original Application No. 73/2014	All Dimasa Students Union DimaHasao Dist. Committee  Vs State of Meghalaya & Ors.	Mr. Raj Panjwani, Sr. Adv. along with Mr. Aagney Sail, Adv. (Amicus Curiae)  Mr. Ranjan Mukherjee, Adv. for R - 1 Mr. Vijay Panjwani, Adv. Mr. TayenjamMomo Singh, Adv. for R – 2 Mr. H.S. Thangkhiew, Sr. Adv. along with Mr. Philemon Nongbri, Adv. in M.A No. 92/2015 Dr. O.D.V. Labia, Sr. Adv. along with Mr. Philemon Nongbri, Adv. Mr. Rajiv Dutta, Sr. Adv. along with Mr. Saurabh Sharma, Adv. Ms. PanchajanyaBatraSingh, Adv. for R-5 Mr. A.K. Prasad, Adv. for M/o Coal Mr. Aachal Gupta, Adv. for R - 16 Mr. RiturajBiswas, Adv. in M.A No. 94/2015 & M.A No. 95/2015 Mr. K. Paul, Adv. in M.A No. 184/2015 & M.A No. 185/2015 Mr. Amit Kumar, Adv. in M.A No. 152/2015 & M.A No. 153/2015
69.	M.A No. 154/2015 in Original Application No. 13/2014	Impulse NGO Network Vs State of Meghalaya & Ors.	Mr. Aagney Sail, Adv. for Applicant  Mr. Amit Kumar, Adv. for Applicant in Misc. Application Mr. TayenjamMomo Singh, Adv. for R – 2 Ms. PanchajanyaBatraSingh, Adv. for R-5
70.	Original Application No. 199/2014	Almitra H. Patel &Anr. Vs Union of India &Ors.	Mr. Abhishek Roy, Adv. for Applicant  Mr. VikasMalhotra, Adv. for R – 1 Ms. KankanaAnandhara, Adv. for R – 3 Mr. Anil Soni, Adv. for R - 4 Mr. MukeshVerma, Adv. for R – 6 Mr. Rajeev Kumar, Adv. for R – 7 Ms. K. EnatoliSema, Adv. for R – 8 Mrs. ArunaMathur, Adv. for R – 39 Dr. AbhishekAtrey, Adv. Mr. Puja Kalra, Adv. Mr. Pradeep Mishra, Adv. for U.P.P.C.B Mr. Vijay Panjwani, Adv. for CPCB Mr. BikasKar Gupta, Adv. Mr. Nikhil Nayyar, Adv. for TelanganaP.C.B Mr. S.S. Shamsbery, Adv. for State of Rajasthan

			<p>Mr. Suryanarayan Singh, Adv. for State of Himachal Pradesh  Mr. Anil Grover, AG along with Mr. Raman Yadav, Adv. for State of U.P  Mr. Guntur Pramod, Adv. for State of Andhra Pradesh  Mr. K.V. Jagdishvaran, Adv. for Andaman &amp; Nicobar Island  Mr. BirajaMahapatra, Adv. for DPCC  Mr. Sunil Satyarthi, Adv.  Mr. ShivendraDwivedi, Adv. for State of Haryana  Mr. AmitAgarwal, Adv. for W.B. P.C.B  Mr. Rahul Verma, Adv. for State of Uttarakhand  Mr. SapanBiswojitMeifai, Adv. for State of Manipur  Mr. Sunny Choudhary, Adv. for M.P. P.C.B  Mr. Pragyam Sharma, Adv. for State of Mizoram  Mr. S.Mishra, Adv. for State of Odisha  Ms. BansuriSwaraj, Adv. for State of Goa  Ms. Aprajita Mukherjee, Adv. for State of Meghalaya  Mr. S. Panda, Adv. for Odisha S.P.C.B  Mr. K. Vijay Kumar, Adv. for State of Sikkim  Mr. Devraj Ashok, Adv.  Mr. TayenjamMomo, Adv.  Mr. M. YogeshKanna, Adv.  Ms. YogmayaAgnihotri, Adv. for CECB  Mr. Sunil Satyarthi, Adv. for Delhi Cantonment Board  Mr. JogyScaria, Adv.</p>
S.No	Case No.	Parties	Counsel For Parties
<b>CASES OF COURT NO.2</b>			
<b>AFTER NOTICE</b>			
71.	Original Application No.48/2015 & M.A.No.130/2015.	Shiv Pujan Tiwari Vs. Gopal Tiwari	Mr. Nishant Kuymar, Adv. For the Applicant. Mr. Pradeep Misra, Adv. & Mr. Daleep Kr. Dhayani, Adv. For the Applicant.
72.	Original Application No.50/2015 & M.A.No.149/2015 & M.A.No.244/2015.	Aparna Singh Vs. Union of India & Ors.	Mr. Sajid Sultan, Adv. For the Applicant in M.A.No.244/2015.  Mr. Vikas Malhotra, Adv. For R-1.
73.	Original Application No.51/2015	Mr. Shailesh Singh Vs. Metropolitan Hotel & SPA.	Mr. Shailesh Singh, Applicant in person.
<b>FOR COMPLETION OF PLEADINGS</b>			
74.	Appeal No. 77/2014 (M.A No. 681/2014).	Mahan Sangharsh Samiti & Ors. Vs. Union of India & Ors.	Mr. Rahul Choudhary, Adv. for Appellant.  Mr. Vikas Malhotra, Adv. for R – 1 Mr. Pinaki Mishra & Mr. Shashank Manish, Advs. for R -3.
<b>FOR HEARING</b>			
75.	Original Application No. 50 (THc)/2013 (M.A No. 570/2013)	Sh. S.C. Jain Vs. Govt. Of NCT of Delhi & Ors.	Mr. Gaurang Kanth, Adv. for R – 1 Mr. Anuj Aggrawal, Adv. for R – 2 Mr. Vikas Malhotra, Adv. for R - 3 Mr. Rajiv Bansal and Mr. Kush Sharma, Advs. for R – 4 Mr. A.D.N. Rao, Adv. for R - 5

			Mr. Charanjeet Bhalla and Sandeep Soni, Adv. For R-7. Mr. Rajiv Bansal, Adv. for DDA Mr. Balendu Shekhar, Adv. for SDMC Mr. Bipin B. Singh, Adv. for DSIIDC
76.	Original Application No. 51(THc)/2013 (M.A No. 584/2013)	Sh. Nagender Deswal Vs. Chief Secretary & Ors.	Mr. Nagender Deswal applicant in Person & Mr. Raj Singh, Adv. for Applicant Mr. Gaurang Kanth, Adv. for R – 1
77.	Original Application No. 58/2013 (M.A No. 898/2013, M.A No. 216/2014, M.A No. 242/2014, M.A No. 268/2014, M.A No. 339/2014 to M.A No. 341/2014)	Sonya Ghosh Vs. Govt. of NCT of Delhi & Ors.	Mr. Rajiv Bansal, Adv. for R – 2 Mr. Balendu Shekhar, Adv. for R – 3 Mr. Rajiv Bansal and Mr. Kush Sharma, Adv. for R – 4 Mr. Sanjeev Ralli, Adv. for R – 5 Mr. Vikas Malhotra, Adv. for R - 6 Mr. Vikash Chandra, Adv. for R – 7 Mr. D. Rajeshwar Rao for R – 8
78.	Original Application NO. 92/2014 (M.A No. 271/2014)	V.K. Kukur & Anr. Vs. Govt. of NCT of Delhi & Ors.	Mr. Anuj Aggrawal, Adv. for AERB Mr. Sanjeev Ralli, Adv., Mr. Prem Grover, Adv. and Mr. Dinesh Jindal, Law Officer, For DPCC.
79.	Original Application No. 491/2014.	S.K. Goyal, Secretary, Dwaraka Forum Vs. Commissioner, SDMC & Ors.	Mr. Raj Panjwani, Sr. Adv. along with Mr. Aagney Sail, Adv. for Applicant.  Mr. Sanjay Dewan, Adv. for R – 1 & 2.
80.	Original Application No. 174/2014. & M.A.No.224/2015.	Sunder Singh Vs. State of NCT of Delhi & Ors.	Mr. Vivek Kr. Tandon, Adv. for R – 3, 5 & 8 Mr. Rajiv Bansal, Adv. for R -3, DDA. Mr. Azhar Alam, Adv. For R-4. Mr. Vivek K. Tondon, Adv. For R-5 & 8.
81.	M.A No. 671/2014 in Original Application No. 94/2014	Ravinder Yadav Vs. G.N.C.T.D & Ors.	Mr. Vikas Malhotra, Adv. for R – 6 Mr. B.V. Niren, Adv. for R - 7 Mr. Parag Tripathi, Sr. Adv. along with Ms. Manisha, Adv. in M.A No. 16/2014 Mr. B.K. Sood, Adv. in M.A No. 242/2014 & M.A No. 268/2014 Mr. Mohit Arora, Adv. For NBCC Mr. Ravi Gupta, Sr. Adv. along with Mr. Tanmaya Mehta, Adv. for Applicant.  Mr. V.K. Tandon, Adv. for R - 1 Mr. Sanjay Dewan, Adv. for R – 2 Mr. G. Umapathy & Ms. R. Mekhala, Adv. for the Applicant & Mr. S.K.Goyal, Applicant in Person. Ms. Pooja Kalra, Adv. For R-1. Mr. Raj Kumar, Adv. For R-2. Mr. Abhirup Das Gupta, Adv. For R-3. Mr. Rajiv Bansal and Mr. Kush Sharma, Adv. For R-4. Mr. Dinesh Jindal, Law Officer for DPCC. Ms. Antima A Bazaz, Adv. For the Applicant. Ms. Mamta Tandon for Mr. V.K. Tandon, Adv. For R-1 to 3 & 5 to 8. Mr. Rajbir singh, & Ms. Purnima Maheshwari, Adv. For R-4. Mr. H.C.Sukhija, Adv. For R-13. Mr. Suresh Tripathy, Adv. For Delhi jal Board. Mr.Ravinder Yadav, Applicant in person Mr.Narender Pal Singh, Adv. for DPCC Mr.Sanjeev Sagar, Adv. for SDMC

			Mr. V. K. Parashar, Executive. Engineer for PWD, R-3. Mr. Sushil Dutt Salwan, A.S.C. for R-1 & R-4. (GNCT of Delhi for PWD).
82.	R.A.No.07/2012 in Appeal No.23-28/2011 & M.A.No.1079/2013. <b>(PH)</b>	M/s Nagarjuna Construction Co. Ltd. & Anr. Vs. T. Mohana Rao & Ors.	Mr. C.A. Sundaram, Sr. Adv., Mr. A.D.N. Rao and Mr. Sudipto Sircar, Advs. for Review Applicant. Mr. Raj Panjwani, Sr. Adv. for R-1 to 6. Mr. P. Bharat Singh, Adv., for R-9. Mr. Nikhil Nayyar & Ms. Akanksha, Adv. for APPCB For R-10 & 11. Ms. P.B. Singh standing counsel MoEF & CC, R-8.
83.	R.A.No.13/2014 in Appeal No.23-28/2011. <b>(PH)</b>	Ministry of Environment & Forests Vs. T. Mohana Rao & Ors.	-----SAME AS ABOVE-----
84.	Original Application No. 60/2014 & M.A No. 125/2014 & M.A No. 641/2014.	Society for Protection of Culture, Heritage, Environment, Traditions & Promotion of National Awareness (SPCHETNA) Vs. Union of India & Ors.	Mr. M.L. Lohoty, Sr. Adv. along with Ms. Gargi Bhatta, Adv. for Applicant.  Mr. Vivek Chib, Adv. for R – 1. Mr. Dhruv Tamta, Adv. for R - 2 Mr. Ravi Gupta, Sr. Adv., Alongwith Mr. Pawanjit S. Bindra, Adv. & Ms. Iti Sharma, Adv. for R – 3 Ms. Puja Kalra, Adv. for R – 4 Mr. N.P. Singh, Adv. for R – 5 Ms. Puja Kalra, Adv. For SDMC.
85.	Original Application No.3/2014.	Srinagar Bandh Aapda Sangharsh Samiti & Anr. Vs. Alaknanda Hydropower Co. Ltd. & Ors.	Mr. Rahul Choudhary & Ms. Preeta Dhar Adv. for the Applicant. Mr. M.L. Lahoty, Adv., for R-1. Mr. Vivek Chib, Adv. for R-2. Dr. Abhishek Atrey, Adv. for R-3. Mr. Bharat Jhunjunwala, for Intervener.

For orders, cause list and other information please visit our website: [www.greentribunal.gov.in](http://www.greentribunal.gov.in)